

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 123 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist.

Vs. M/s. Krishna Limited Unit II,
Medak And others

Legal Practitioners for Applicant
Mrs.T.Mohan,
Mrs..S.Devika and
Mr.A.Yogeshwaran

Legal Practitioners appearing
for the respondents:
Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan for R-2 to R-4

Appeal No. 124 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist.
others

Vs. M/s. Aurobindo Pharma Ltd - Unit IX,
Gudlamachanor Village, Medak Dist. &
others

Legal Practitioners appearing
for the respondents
Shri V.B. Subramaniam for R-1
Shri T. Sai Krishnan, for R-2 to R-6

Appeal No. 125 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs. M/s. Dr. Reddy's Lab Unit I
Medak District & others

Legal Practitioners appearing
for the respondents

Shri Satish Parasaran for R-1
Shri T. Sai Krishnan, for R-2 to R-6

Appeal No. 126 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs M/s. Dr. Reddy's Lab Unit II
Medak District & others

Legal Practitioners appearing for the
Respondents

Shri Satish Parasaran, for R-1
Shri T. Sai Krishnan for R-2 to R-5

Appeal No. 127 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs

M/s. Dr. Reddy's Lab Unit III
Medak District

Legal Practitioners appearing
for the respondents
Shri Satish Parasaran for R-1
Shri T. Sai Krishnan for R-2 to R-5

Appeal No. 128 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs.

M/s. Matrix Labs Unit I,
Medak District

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan for R-2 to R-5

Appeal No. 129 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs.

M/s. Metro Labs Ltd.,
Medak District.

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 130 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs.

M/s. Cirex Pharmaceuticals,
Medak District

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 131 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs.

M/s. Covalent Laboratories
Medak District.

Legal Practitioners appearing

for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 132 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs.

M/s. Aurobindo Pharma Unit I
Medak District

Legal Practitioners appearing
for the respondents.

Shri V.B. Subramaniam, for R-1
Shri T.Sai Krishnan, for R-2 to R-5

Appeal No. 133 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs.

M/s. SMS Pharmaceuticals Ltd
Andhra Pradesh

Legal Practitioners appearing
for the respondents

Mr.Satish Parasaran for R1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 134 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs.

M/s. Sri Krishna Pharmaceuticals Unit I
Medak District

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 135 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs

M/s. Hetero Drugs Ltd Unit I
Medak District.

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 136 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs M/s. Hetero Drugs Ltd Unit IV
Medak District

Legal Practitioners appearing
for the respondents.

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 137 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs M/s. Saraca Lab Pvt Limited
Medak District

Legal Practitioners appearing
for the respondents.

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 138 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs. M/s. Dr. Reddy's Lab Unit IV,
Renga Reddy District and others

Legal Practitioners appearing
for the respondents

Shri Sathish Parasaran, for R-1
Shri T.Sai Krishnan for R-2 to R-5

Appeal No. 139 of 2013 (SZ)

K. Chidambaram
Pattancheru, Medak Dist

Vs. M/s. Divis Pharmaceuticals
Medak District and others

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T.Sai Krishnan, for R-2 to R-5

Appeal No. 142 of 2013 (SZ)

K. Chidambaram

Vs. M/s. Astra Lab Limited,

Pattancheru, Medak Dist

Medak District and others

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T.Sai Krishnan,for R-2 to R-5

Appeal No. 143 of 2013 (SZ)

K. Chidambaram

Vs.

M/s. Aurobindo Pharma Unit II
Medak District and others

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T.Sai Krishnan,for R-2 to R-6

Appeal No. 144 of 2013 (SZ)

K. Chidambaram

Vs.

M/s. Aurobindo Pharma Unit IX
Medak District and others

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan for R-2 to R-6

Appeal No. 145 of 2013 (SZ)

K. Chidambaram

Vs.

M/s. Hetero Drugs Ltd. Unit II,
Andhra Pradesh and others

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 146 of 2013 (SZ)

K. Chidambaram

Vs.

M/s. Hetero Drugs Ltd.,
Andhra Pradesh and others

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 147 of 2013 (SZ)

K. Chidambaram

Vs.

M/s. Hetero Drugs Ltd.,
Medak District and others

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T.Sai Krishnan, for R-2 to R-5

Appeal No. 148 of 2013 (SZ)

K. Chidambaram

Vs.

M/s. Sri Krishna Pharmaceuticals
Unit I, Medak District and others
Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 149 of 2013 (SZ)

K. Chidambaram

Vs.

M/s. Cirex Pharmaceuticals
Medak District and others
Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 150 of 2013 (SZ)

K. Chidambaram

Vs.

M/s. Divis Pharmaceuticals,
Medak District and others
Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal o. 151 of 2013 (SZ)

K. Chidambaram Vs. M/s. SMS Pharmaceuticals,
Renga Reddy District and others

Legal Practitioners appearing
for the respondents

Shri T.Sai Krishnan, for R-2 to R-5

Appeal No. 152 of 2013 (SZ)

K. Chidambaram Vs. M/s. Hetero Labs Ltd Unit 3,
Rangareddy District and others

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan, for R-2 to R-5

Appeal No. 153 of 2013 (SZ)

K. Chidambaram Vs. M/s. Covalent Lab.,
Medak District and others

Legal Practitioners appearing
for the respondents

Shri V.B. Subramaniam, for R-1
Shri T. Sai Krishnan for R-2 to R-5

Appeal No. 154 of 2013 (SZ)

K. Chidambaram Vs. M/s. Inojent Lab.,
Rengareddy District and others

Legal Practitioners for appellants: Legal Practitioners appearing for
Respondents:

M/s. T. Mohan, S. Devika and Shri V.B. Subramaniam for R-1
A. Yogeshwaran, Advocates Shri T. Sai Krishnan for R-2 to R-5

COMMON ORDER

Note of the Registry	Orders of the Tribunal
Item No.25 to 54	Date: 11 th September, 2017 At the request of the learned counsel appearing for the appellant,

post these appeals on 20.09.2017. The learned counsel appearing for the appellant shall file a rejoinder to the reply filed by Pollution Control Board.

Post these appeals for filing rejoinder on 20.09.2017.

....., JM
(Justice Dr.P.Jyothimani)

.....,EM
(Shri P.S. Rao)

